

**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF ADITI HEALTH OILS PRIVATE LIMITED**

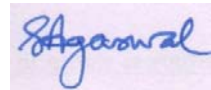
| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                             |
|---------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Aditi Health Oils Private Ltd.                                                                                                                      |
| 2.      | Date of incorporation of corporate debtor                                          | 09/07/1999                                                                                                                                          |
| 3.      | Authority under which corporate debtor is incorporated / registered                | ROC Kolkata<br>Under the Companies Act, 1956                                                                                                        |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U74994WB1999PTC089807                                                                                                                               |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | Vill & P.O:- Kuchut, Ground Floor, PS:-<br>Memari Burdwan, Near Rajbari Bardhaman:-<br>713407, West Bengal                                          |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 12/01/2021                                                                                                                                          |
| 7.      | Liquidation commencement date of corporate debtor                                  | 12/01/2021 (Order downloaded on 14 <sup>th</sup><br>January, 2021)                                                                                  |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Surendra Kumar Agarwal<br>IBBI/IPA-001/IP-P00825/2017-18/11401                                                                                      |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | Bhawani Enclave, 3D, 99C Girish Ghosh<br>Road, Liluah, Howrah- 711204, W.B<br>surendraca@gmail.com                                                  |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | Poddar Court, Gate No. 1, Room No. 816<br>8 <sup>th</sup> Floor, 18 Rabindra Sarani, Kolkata -<br>700001, West Bengal<br>Cirp.aditihealth@gmail.com |
| 11.     | Last date for submission of claims                                                 | 11/02/2021                                                                                                                                          |

Notice is hereby given that the National Company Law Tribunal Kolkata has ordered the commencement of liquidation of the **Aditi Health Oils Private Limited** on **12/01/2021**.

The stakeholders of **Aditi Health Oils Private Limited** are hereby called upon to submit their claims with proof on or before 11<sup>th</sup> February 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Surendra Kumar Agarwal  
IBBI/IPA-001/IP-P00825/2017-18/11401  
Liquidator of Aditi Health Oils Pvt. Ltd.

Date : 15/01/2021

Place : Kolkata